NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 71/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: Essar Concessions India Pvt. Ltd.

V/s

ROC, State of Maharashtra

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mangesh R. Jadhav., Icis	Asst. Roc, mumbai	13 /20117-
2.	Neelambuj.	Prosecutor.	Meelsoler
	Vishal Phal 16 Bern Co	Petitaur	Miles

<u>ORDER</u>

C.P. No. 71/252/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- Adjourned to 08.11.2017.

Sd/-

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 13.10.2017

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M.K. SHRAWAT Member (Judicial)

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